

105
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 596/KB/2017


Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MANJU BHUTERIA, ADV
RISHAV BANERJEE, ADV
VARUN KEDIA, ADV
KUMARDEEP MAJUMDER, ADV

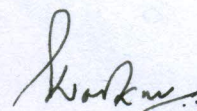
FINANCIAL CREDITOR
/ APPLICANT


11.01.18

JISHNU CHOWDHURY

SHAUNAK MITRA
PRASANTA NASIKAR

For
RESPONDENTS



ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.


Sd

(Jinan K.R.)
Member (J)


Sd

(V.P.Singh)
Member (J)